

Annexure - 7

Name of the Corporate Debtor: **Shree Mahalaxmi Agro Farms Private Limited**

Date of Commencement of CIRP: **23rd December 2021, order was made available on 10th February 2022**

List of Creditors as on: **14-04-2022 (However, the claims have been submitted till 23rd December 2021)**

List of operational creditors (Government dues)

| Sl.No | Details of Claimant | | Details of Claim Received | | Details of Claim Admitted | | | | | Amount of mutual dues, that may be set off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|-------|--|---------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------|------------------------------------|----------------------------|--|------------------------------------|------------------------------|-----------------|
| | Department | Government | Date of Receipt | Amount Claimed | Amount of claim admitted | Nature of Claim | Whether related party ? | voting share in CoC, if applicable | Amount of Contingent Claim | | | | |
| 1 | Income Tax Department - Asst. Commissioner of Income Tax, Circle - 1, Kolhapur | Government of India | 22-02-2022 | 7,28,260 | 7,28,260 | Unsecured | No | - | - | - | - | - | - |
| | Total | | | 7,28,260 | 7,28,260 | | - | - | - | - | - | - | - |